

Randhir Singh, Shri  
Rao, Shri Jaganath  
Rao, Dr. K. L.  
Rao, Shri K. Narayana  
Rao, Shri Muthyal  
Rao, Shri J. Ramapathi  
Rao, Shri Rameshwar  
Rao, Shri Thirumala  
Rao, Dr. V. K. R. V.  
Reddi, Shri G. S.  
Reddy, Shri P. Antony  
Reddy, Shri R. D.  
Reddy, Shri Surendar  
Rohatgi, Shrimati Sushila  
Roy, Shri Bishwanath  
Roy, Shrimati Uma  
Sadhu Ram, Shri  
Saha, Dr. S. K.  
Saigal, Shri A. S.  
Saleem, Shri M. Y.  
Salve, Shri N. K. P.  
Sambasivam, Shri  
Sanghi, Shri N. K.  
Sankata Prasad, Dr.  
Sapre, Shrimati Tara  
Sayeed, Shri P. M.  
Sen, Shri Dwaipayana  
Sen, Shri P. G.  
Sethi, Shri P. C.  
Sethuramae, Shri N.  
Shambhu Nath, Shri  
Sharma, Shri D. C.  
Sharma, Shri M. R.  
Shashi Ranjan, Shri  
Shastri, Shri B. N.

Shastri, Shri Ramanand  
Shastri, Shri Sheopujan  
Sheo Narain, Shri  
Sher Singh, Shri  
Sheth, Shri T. M.  
Shinde, Shri Annasahib  
Shinkre, Shri  
Shiv Chandika Prasad, Shri  
Shukla, Shri Vidya Charan  
Sidheshwar Prasad, Shri  
Singh, Shri D. N.  
Sinha, Shri Mudrika  
Sinha, Shri Satya Narayan  
Snatak, Shri Nar Deo  
Sonar, Dr. A. G.  
Sonavane, Shri  
Supakar, Shri Sradhakar  
Surendra Pal Singh, Shri  
Sursingh, Shri  
Suryanarayana, Shri K.  
Swaran Singh, Shri  
Tarodekar, Shri V. B.  
Tripathi, Shri K. D.  
Tula Ram, Shri  
Uikey, Shri M. G.  
Venkatasubbaiah, Shri P.  
Venkatswamy, Shri G.  
Verma, Shri Balgovind  
Virbhadra Singh, Shri  
Vyasa, Shri Ramesh Chandra  
MR. SPEAKER: The result of the division  
is: Ayes 88; Noes—215.

*The motion was negatived.*

15.50 Hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FOURTEENTH REPORT

[MR. DEPUTY SPEAKER *in the chair.*]

श्री हरदयाल देवगुण (पूर्व दिल्ली) : श्रीमन्, मैं प्रस्ताव करता हूँ कि सभा, गैर-सरकारी सदस्यों के विधेयकों तथा संकल्पों संबंधी समिति के 14 वें प्रतिवेदन से, जो सभा में 22-11-1967 को पेश किया गया था, सहमत है।

MR. DEPUTY-SPEAKER: The question is:

\* That this House agrees with the Fourteenth Report of the Committee on Private Members' Bills and Resolutions

presented to the House on the 22nd November, 1967."

*The motion was adopted.*

15.51 Hrs.

RESOLUTION RE: CROSSING OF FLOOR BY LEGISLATORS—*contd.*

MR. DEPUTY-SPEAKER: The House will now resume further discussion of the following resolution moved by Shri P. Venkatasubbaiah on the 11th August, 1967:—

"This House is of opinion that a high-level Committee consisting of representatives of political parties and constitutional experts be set up immediately by Government to consider the problem of legislators changing their allegiance from one party to another and their frequent crossing of the floor in all its aspects and recommends to the Govern-